

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1467

ANSWERED ON:06.03.2013

RAJIV AWAS YOJANA NO

Karunakaran Shri P.;Kashinath Shri Taware Suresh;Kishor Shri Kamal ;Naranbhai Shri Kachhadia;Rajbhar Shri Ramashankar;Sugumar Shri K. ;Venugopal Shri P.

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

- (a) the details of proposals received from various States under Rajiv Awas Yojana (RAY) since its inception, State-wise;
- (b) the number of proposals cleared and the number of them still pending, State-wise along with the reasons for such pendency;
- (c) whether the Government has issued any guidelines to States including Uttar Pradesh on RAY and if so, the details thereof;
- (d) whether the Government proposes to include new cities under RAY and also raise proportion of assistance to States and if so, the details thereof and if not, the reasons therefor;
- (e) whether the Government has estimated the requirement of funds for the second phase of RAY; and
- (f) if so, the details thereof and the steps taken/being taken by the Government to mobilize the funds?

**Answer**

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN)

(a)&(b): Rajiv Awas Yojana (RAY) was launched on 02.06.2011. Under Rajiv Awas Yojana, Central Assistance is extended to States that are willing to assign property rights to slum dwellers and undertake reservation of land for Economically Weaker Sections (EWS)/ Low Income Groups (LIG), earmark 25 per cent of municipal budget for basic services to the urban poor/slum-dwellers and bring in legislative amendments and policy changes to redress land and affordable housing shortages for the urban poor. Fifty per cent (50%) of the cost of provision of basic civic and social infrastructure and amenities and of housing, including rental housing and transit housing -for in-situ redevelopment in slums - would be borne by the Centre. However, for the North Eastern and Special Category States the share of the Centre would be 90%, including the cost of land acquisition, if required.

The Phase I, the preparatory phase, of Rajiv Awas Yojana, which is for a period of two years from the date of approval of the scheme, i.e. till June 2013, is currently under implementation, to undertake preparatory activities and pilot projects.

The details of proposals from States/UTs for inclusion of cities/towns under RAY State/ UT-wise are at Annexure-I.

The details of proposals from States/UTs for sanction of pilot projects State/UT-wise are at Annexure-II.

(c): Guidelines have been issued to States/UTs including Uttar Pradesh for facilitation of preparatory activities under RAY. These include: Guidelines for Slum Survey; GIS Mapping, MIS development and Integration of GIS with MIS; Community Participation; Preparation of a Slum Free City Plan of Action; Preparation of Pilot Projects/Detailed Project Reports; Draft Model Property Rights to Slum Dwellers Act, 2011; Draft Model Provisions for Reservation of 20-25% Developed Land for EWS/LIG housing in all housing projects, public and private.

(d): The EFC note for phase II of RAY is under inter-ministerial consultation wherein it is proposed to extend the coverage of RAY to all cities on demand basis with increased differential support for bigger and smaller cities. It is also proposed that Central share for larger cities would be 60%, for smaller cities will be 80% and for North Eastern Region and Hilly States will be 90% of the project cost.

(e) & (f) Yes, Madam. The proposed estimated fund requirement for second phase of RAY is part of the EFC Note which is under inter-ministerial consultation. Based on the targets of number of Households (HH) to be covered the fund requirement for the Mission for 12th Five Year Plan is Rs.43,600 crores.